

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 30 AUG 1988

APPLICATION NO.

877

/87(F)

W.P. NO.

Applicant(s)

Shri Mariswamy
To

V/s

Respondent(s)

The Divisional Personnel Officer, Southern Rly,
Mysore Divn. Mysore & 3 Ors

- | | |
|---|---|
| <p>1. Shri Mariswamy
Ambulance Van Driver
Southern Railway
Mysore Division
Mysore</p> <p>2. Shri M. Raghavendra Achar
Advocate
1074-1075, Banashankari I Stage
Sreenivasanagar II Phase
Bangalore - 560 050</p> <p>3. The Divisional Personnel Officer
Southern Railway
Mysore Division
Mysore</p> <p>4. Shri Gunasekharan
Staff Car Driver
Southern Railway
Mysore Division
Mysore</p> | <p>5. Shri Kuntegowda
Ambulance Van Driver
Southern Railway
Mysore Division
Mysore</p> <p>6. Shri Abdul Gaffar Khan
Jeep Driver
Southern Railway
Mysore Division
Mysore</p> <p>7. Shri K.V. Lakshmanachar
Railway Advocate
No. 4, 5th Block
Briand Square Police Quarters
Mysore Road
Bangalore - 560 002</p> |
|---|---|

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STAY~~/~~INTERIM ORDER~~
passed by this Tribunal in the above said application(s) on 19-8-88.

Encl : As above

for
DEPUTY REGISTRAR
(JUDICIAL)

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

ORDER SHEET

Application No. **877** of 198 7(F)

<u>Applicant</u>		<u>Respondent</u>
Mariswamy	v/s	The Divn. Personnel Officer, Southern Rly, Mysore & 3 Ors
Advocate for Applicant		Advocate for Respondent
M. Raghavendra Achar		K.V. Lakshmanachar

Date	Office Notes	Orders of Tribunal
		<p>KSPJ(VC)/PS(AM) 19-8-1988. <u>Order.</u></p> <p>Applicant by Shri M.R. Achar. Respondents by Shri K.V. Laxmanachar.</p> <p>2. Shri Laxmanachar reports that the applicant has been promoted as an Ambulance Van Driver by the Divisional Perso- nnel Officer, in his Office Order No.P3/W/46/88, dated 4th August,1988. Shri Raghavendra- Achar perused the same.</p> <p>3. In view of this order, the application no longer survives (p.t.o.)</p>



Date	Office Notes	Orders of Tribunal
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for consideration. We,
therefore, dismiss the appli-
cation as having become un-
necessary.

No costs.

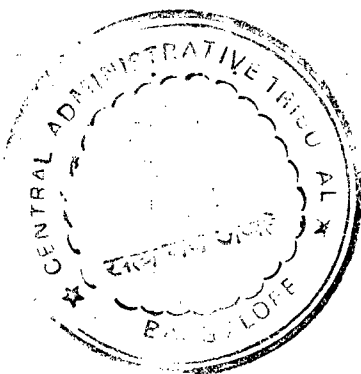
Sd/-

(K.S. PUTTASWAMY) 19/11
VICE CHAIRMAN.

Sd/-

(P. SRINIVASAN)
MEMBER(A).

TRUE COPY



[Signature]
DEPUTY REGISTRAR (JUL)
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE